GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:38
ANSWERED ON:19.11.2009
UNDERWEIGHT LPG CYLINDERS
Patasani Dr. (Prof.) Prasanna Kumar;Ram Shri Purnmasi

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of LPG distributorships who have been involved in distributing underweight domestic cylinders during the last two years, company-wise, region-wise, State-wise =;
- (b) the number of LPG distributors and agencies of PSU OMCs whose dealerships had been suspended due to committing those malpractices and duration of such suspensions during the last two years, distributor-wise and agency-wise;
- (c) the total number of LPG distributors who have been suspended by PSU OMCs during the last two years; and
- (d) the total amount collected by PSU OMCs on account of penalties imposed on various LPG distributors?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): Public Sector Oil Marketing Companies (OMCs) have reported that based on the established complaints of supply of underweight cylinders/ pilfering product by their LPG distributors, action has been taken against 134 distributors during the last two years and April-September, 2009 as per provisions of Marketing Discipline Guidelines (MDG) / Distributorship Agreements. The company-wise details are as under:-

Name of oil company No. of LPG distributors

IOC 108 BPCL 22 HPCL 4

Figures of 108 in respect of Indian Oil Corporation Limited (IOC) include three LPG distributors suspended. In one case, duration of suspension was 2 months and 19 days while in other two cases, suspension is continuing.

(c) & (d): OMCs have reported that they had suspended 127 LPG distributors in the country on account of various irregularities during the last two years and April-September, 2009 and an amount of Rs. 26.23 crore approximately towards fine has been imposed on the erring LPG distributors.